

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD -
Nomination of newly promoted (33) District and Sessions Judges to undergo VI Professional Advancement Course initially for two weeks i.e., from 02.02.2026 (Monday) to 13.02.2026 (Saturday) both days inclusive at the Telangana State Judicial Academy, Secunderabad -
ORDERS - ISSUED.

REF: 1. High Court's Proceedings Roc.No.30/2025-B.Spl., dated 07.11.2025.
2. Letter ROC.No.39/2025-26/TSJA-Sec-bad dated 16.01.2026 from the Additional Director, Director(FAC), Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.304/2026-B.SPL., DATED: 24.01.2026

The High Court is pleased to pass the following order:

The following **(33)** newly promoted District and Sessions Judges, mentioned in Column No.2, are hereby nominated to undergo VI Professional Advancement Course initially for two weeks i.e., from 02.02.2026 (Monday) to 13.02.2026 (Saturday) both days inclusive at the Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to handover charge of their respective post(s) and also the post(s) for which they are holding full additional charge, if any, to the officers mentioned in Column No.3, and proceed to report at the Telangana State Judicial Academy, Secunderabad on 02.02.2026 (Monday) at 8.30 a.m., to undergo the said Course.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. KSHAMA DESHPANDE, Special Court for SPE & ACB Cases-cum-III Additional District and Sessions Judge, Warangal	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Warangal.
2.	SMT. S.SWATHI REDDY, XVI Additional District and Sessions Judge-cum-XVI Additional Sessions Judge, Cyberabad, Shadnagar in Rangareddy District.	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Rajendranagar.

3.	SRI D.KIRAN KUMAR, IV Additional District and Sessions Judge-cum- III Additional Sessions Judge, Cyberabad in Medchal-Malkajgiri District.	I Additional District and Sessions Judge-cum- Sessions Judge -cum- Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda.
4.	SRI K.AJESH KUMAR, V Additional Sessions Judge -cum- Mahila Court in the cadre of Sessions Judge-cum-XIX Additional Chief Judge, City Civil Court, Hyderabad.	IV Additional Sessions Judge, Hyderabad -cum- XVIII Additional Chief Judge, City Civil Court, Hyderabad.
5.	SRI BRUNGI SRINIVASULU, XVIII Addl. District and Sessions Judge, Chevella, Rangareddy District.	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at Rajendranagar.
6.	SMT. D.VAROODHINI, V Additional District and Sessions Judge, Bodhan, Nizamabad District.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nizamabad.
7.	SRI MOHD. ABDUL JAVEED PASHA, Special Judge at Hyderabad for speedy trial and disposal of cases on fraudulent drawls and misappropriation of Scholarship amounts in Social Welfare, Tribal Welfare and Backward Classes Departments (Embezzlement of funds in Social welfare Department) -cum- II Additional Special Judge for trial of SPE & ACB cases, Hyderabad.	I Additional Special Judge for trial of SPE & ACB Cases, Hyderabad.
8.	SRI G.SRINIVAS, Special Sessions Judge for trial and Disposal of POCSO Act cases, Rangareddy District at L.B. Nagar.	Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Rangareddy District at L.B.Nagar.
9.	SRI K.V.CHANDRA SHEKAR RAO, V Additional District and Sessions Judge, Miryalaguda, Nalgonda District.	Special Judge for Trial of Cases under SCs and STs (POA) Act, 1989-cum-II Additional District and Sessions Judge, Nalgonda.

10.	SMT. G.BHANUMATHI, II Additional District and Sessions Judge-cum-I Additional Sessions Judge-cum-II Additional Family Court, Medchal-Malkajgiri District at Medchal.	III Additional District and Sessions Judge-cum- II Additional Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.
11.	SMT. R.SREELEKHA, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Sangareddy.	I Additional District and Sessions Judge, Sangareddy.
12.	SMT. P.SRIVANI, Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	Judge, Family Court, Rangareddy District at L.B.Nagar.
13.	SMT. NASEEM SULTANA, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Nagarkurnool.	Principal District and Sessions Judge, Nagarkurnool.
14.	SMT. K.SWAPNA RANI, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Peddapally.	Principal District and Sessions Judge, Peddapally.
15.	MISS. SHEETAL D.B., II Additional Sessions Judge, Hyderabad -cum- XVI Additional Chief Judge, City Civil Court, Hyderabad.	I Additional Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
16.	SRI C.VIKRAM, Additional Judge, Family Court, Medchal-Malkajgiri District at Kukatpally.	III Additional District and Sessions Judge-cum- II Additional Sessions Judge-cum-Principal Family Court, Medchal-Malkajgiri District at Kukatpally.

17.	SRI MILIND KAMBLE, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Bhongir.	I Additional District and Sessions Judge, Bhongir.
18.	SRI K.SURI KRISHNA, XXVII Additional Chief Judge, City Civil Court, Secunderabad.	XII Additional Chief Judge, City Civil Court, Secunderabad.
19.	SMT. R.M. SUBHAVALLI, Special Sessions Judge for fast tracking the cases relating to atrocities against Women -cum- I Additional District and Sessions Judge, Medak.	Principal District and Sessions Judge, Medak.
20.	SRI V.SRINIVAS, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Gadwal.	I Additional District and Sessions Judge, Gadwal.
21.	SRI K.VENKATESH, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at Medchal.	I Additional District and Sessions Judge -cum- Sessions Judge -cum- Additional Family Court- cum Special Sessions Judge for Fast tracking the cases relating to Atrocities against Women, Medchal-Malkajgiri District at Kushaiguda.
22.	SMT. M.KIRAN MAHI, XXVI Additional Chief Judge, City Civil Court, Hyderabad.	XXV Additional Chief Judge, City Civil Court, Hyderabad.
23.	SRI B.SUJAY, Additional Sessions Judge for trial of Communal Offences -cum- VII Additional Sessions Judge, Hyderabad -cum- XXI Additional Chief Judge, City Civil Court, Hyderabad.	I Additional Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.

24.	DR.M.RADHA KRISHNA CHAHAVAN, Senior Faculty Member-II, Telangana State Judicial Academy, Secunderabad.	Senior Faculty Member-I Telangana State Judicial Academy, Secunderabad.
25.	SRI CH.JITENDHAR, X Additional Chief Judge, City Civil Court, Hyderabad.	XI Additional Chief Judge, City Civil Court, Hyderabad.
26.	SRI K.JAYARAM REDDY, IV Additional District and Sessions Judge-cum-IV Additional Sessions Judge, L.B.Nagar-Cum-I Additional Family Court, Ranga Reddy District at L.B.Nagar.	Special Sessions Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District at L.B.Nagar.
27.	SMT. RADHIKA JAISWAL, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act cases, Sircilla.	Special Sessions Judge for fast tracking the cases relating to atrocities against Women-cum-I Additional District and Sessions Judge, Sircilla.
28.	SRI G.PRAVEEN KUMAR, XV Additional District and Sessions Judge-cum-XV Additional Sessions Judge, Cyberabad, Ibrahimpatnam in Rangareddy District.	XI Additional District and Sessions Judge-cum-XI Additional Sessions Judge, Rangareddy District at L.B.Nagar.
29.	SRI G.UDAY BHASKAR RAO, Fast Track Special Court for expeditious trial and disposal of Rape and Protection of Children against Sexual Offences (POCSO) Act Cases, Hyderabad.	Sessions Judges for trial and disposal of Protection of Children from Sexual Offences (POCSO Act) cases-cum-XII Additional Sessions Judge at Hyderabad.
30.	SMT. CHITTIBOMMA ASHALATHA, Fast Track Special Judge for trial and disposal of RAPE and POCSO Act Cases, Medchal-Malkajgiri District at Kushaiguda.	Principal District and Sessions Judge-cum- Family Court, Medchal-Malkajgiri District at Kushaiguda.
31.	DR.K.PRASAD, Judge, Principal Family Court-cum-XIII Addl. Sessions Judge, Hyderabad.	Judge, I Additional Family Court-cum-XIV Addl. Sessions Judge, Hyderabad.

32.	SRI N.VENKAT RAM, Additional Special Court in the cadre of District Judge for trial and Disposal of Commercial Disputes at Hyderabad.	Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.
33.	DR. G.V.MAHESH NATH, Additional Sessions Judge for trial of Jubilee Hills Car Bomb Blast Case - cum-Additional Family Court, Hyderabad-cum-XXIII Additional Chief Judge, City Civil Court, Hyderabad-cum-IX Additional M.S.J, Hyderabad.	IV Additional Sessions Judge, Hyderabad-cum-XVIII Additional Chief Judge, City Civil Court, Hyderabad.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing the said course.

In case, the officers mentioned in Column No.3, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judge/ Unit Head, shall make alternative in-charge arrangements and intimate the same to the High Court for information.

On return from the said course, the officers mentioned in Column No.2, shall take charge of their regular post and also the post(s) for which they are holding full additional charge, if any, from the officers mentioned in Column No.3.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the said training programme at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**



**REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)**

To

1. The Officers and In-charge Officers.
2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Chief Judge , City Civil Court, Hyderabad

6. The Metropolitan Sessions Judge, Hyderabad
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY**

OFFICERS:

- | | | |
|---|--|---------------------|
| 1) Rajanna Sircilla | 2) Peddapalli | 3) Jogulamba Gadwal |
| 4) Sangareddy | 5) Medak | 6) Nagarkurnool |
| 7) Nalgonda | 8) Nizamabad | 9) Yadadri Bhongir |
| 10) Medchal-Malkajgiri at
Kushaiguda | 11) Ranga Reddy District at
L.B.Nagar | 12) Warangal |
9. The Pay and Accounts Officer, Hyderabad.
 10. The District Treasury Officer, Kongara Kalan Village, Rangareddy District
 11. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
 12. **THE SECTION OFFICERS :**

a) Special Officer Section	b) Vigilance Cell	c) E-Section
d) Work Review Cell	e) O.P.Cell	f) B-Section
g) Accounts Section	h) Computer Section	i) D-Budget Section
j) Enquiry Cell		

High Court for the state of Telangana at Hyderabad.

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